

2.7.93

Hon'ble Mr. A.K.Sinha, Member-J

The learned counsel for the respondent, Mr. N.B.Singh appears and submits that this application has become infructuous in view of the fact that the respondent No. 4 has restored his previous transfer order dated 31.3.93 by his order dated 28.4.93 and therefore, the applicant is not going to be transferred from the present place of his posting for which he has filed this application. In view of the submissions, this application being infructuous is dismissed as not pressed.

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J.M.

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